HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No. 305 /UHC/VIII-(a/b)-2/2018/Stationery

Pursuant to the Government Notification No. 973(1)/xxxi(15)G/19-10 (2017) dated 07th November, 2019, issued U/s 25 Negotiable Instrument Act. 1881 (Act of 26, 1881), The Hon'ble High Court of Uttarakhand has been pleased to declare 25/11/2019 (Monday) as a holiday in the Subordinate Courts falling under 44-Pithoragarh, Vidhan Sabha area District Pithoragarh on account of Bye Election of 44 – Pithoragarh, Vidhan Sabha.

By order of the Hon'ble Court

Dated: November 22, 2019

Sd/-(Hira Singh Bonal) H.J.S. Registrar General

Dated: November 22, 2019

No. 7584 /UHC/ Stationery/2019

Copy forwarded for information and necessary action to:-

1. Secretary General, Supreme Court of India, New Delhi.

- 2. Joint Secretary, Ministry of Law & Justice, Jaisalmer House, Man Singh Road, New Delhi.
- 3. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
- 4. Secretary, Legislative and Parliamentary Affairs, Government of Uttarakhand, Vidhan Sabha, Dehradun.
- P.P.S. to Hon'ble the Chief Justice.
- 6. P.S./ P.A to Hon'ble Judge with the request to place this notification for His Lordship's kind perusal.
- 7. Advocate General, Government Advocate / Chief Standing Counsel.
- 8. All the Registrar General of all High Courts.
- 9. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital
- 10. Member-Secretary, State Legal Services Authority, Nainital.
- 11. District Judge, District Pithoragarh, Uttarakhand.
- 12. Principal Judge / Judges Family Courts, Uttarakhand.
- 13. Assistant Solicitor General, Union of India.
- 14. Additional Chief Standing Counsel, U.P.
- 15. President, High Court Bar Association, Nainital.
- 16. All the Registrars of the Court.
- 17. Joint Registrars of the Court.
- 18. All the Deputy Registrars/ Assistant Registrars/ Section Officers/ Librarian/ Protocol Officer/ Management Officer of the Court.
- 19. Head P.S./ Head B.S. of the Court.
- 20. OIC/ NIC & System Analyst of the Court with the request to upload this notification in the official website of High Court of Uttarakhand.
- 21. Dispensary, High Court of Uttarakhand.
- 22. Security Officer, High Court of Uttarakhand.
- 23. Joint Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee with the request to publish the notification in the next issue of the Gazette of Uttarakhand.
- 24. Guard File.
- 25. Notice Board.

(Shadāb´Bano) H.J.S. Registrar (Inspection)